

of floods in Assam; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir, Master Plans for the main stem of Brahmaputra and Barak river have been prepared by the Brahmaputra Board, indicating, inter-alia, therein, the works for removal of drainage congestion, protection from erosion, river embankments and storage reservoirs—which will have to be surveyed and technically detailed out further.

#### **Rising Textile Price**

1481. SHRI KARIA MUNDA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to stamp all textiles with sales price by manufacturers of textiles indicating the cost of textile and the retail sale price on every two metres compulsorily in the textile factories itself to enable consumers to get the cloth at reasonable rates;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps Government had taken to control the rise in textile prices during the last few years?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) The prices of textiles are determined by the free play of market forces i.e. demand and supply, besides increase in the costs of the inputs and manufacturing costs.

#### **Appointment of Drug Controller**

1482. SHRI KARIA MUNDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to appoint Drug Controllers besides authorities of State Governments to control the production and sale of spurious drugs mainly in Union Territories and the tribal areas of Bihar, Assam, Madhya Pradesh and Uttar Pradesh;

(b) if not, the reasons therefor; and

(c) the steps Union Government propose to take to control the use of spurious drugs in hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) The States/Union Territories Governments appoint Drugs Controllers in their States/Union Territories as Licensing Authorities to control and regulate manufacture, sales and distribution of drugs under the provisions of Drugs and Cosmetics Act, 1940 and Rules thereunder.

State Government of Bihar, Assam, Madhya Pradesh, Uttar Pradesh and U.Ts. have already appointed Drugs Controllers in their States/UTs.

(c) The procedures for purchases and measures for quality drugs in hospitals are being streamlined in order to ensure availability of quality drugs and injectibles.

#### **Central Aid to States for Welfare Activities**

1483. SHRI KARIA MUNDA: Will the Minister of WELFARE be pleased to state:

(a) the details of the associations and institutions which were granted Central aid for more than Rupees Fifty Thousand in a financial year during the last three years for welfare activities;

(b) whether Government have conducted any audit of such institutions for proper utilisation of grants; and

(c) if so, the details of the irregularities detected, if any?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). Information is being collected and will be laid on the Table of the House.

[Translation]

#### Fruit Processing

1484. SHRI HARISH RAWAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any scheme has been formulated for processing fruits being grown in the country; and

(b) if so, the total production of various fruits in the country and the quantity thereof likely to be processed?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) There is no official estimate for total production of fruits in the country. However, a production of 27.67 million tonnes has been estimated during 1987-88. While there is no estimate of the quantity of fruits likely to be processed, the actual production of fruit-based products in units licensed under the Fruit Products Order was 1.69 lakh ton in 1987.

#### Decline in Availability of Sugar

1485. SHRI HARISH RAWAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the availability of sugar is declining during the last three months in a number of States;

(b) if so, the reasons therefor; and

(c) the steps being taken to increase the availability of sugar?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) to (c). There has been no reduction in the monthly levy sugar quota allotted in favour of States/UTs since February, 1987. Besides, a quantity of 16 lakh tonnes of free sale sugar has been released for sale in the open market during December, 1989 to February, 1990 as compared to 14.95 lakh tonnes during the corresponding period last season. Accordingly adequate availability of sugar has been maintained.

#### Handloom Training Centre in Hill Areas of Uttar Pradesh

1486. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether his Ministry propose to open more handloom training centres in the hill areas of Uttar Pradesh; and

(b) if so, the names of places where such training centres are proposed to be opened during 1990-91?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.